The Odisha



Gazette

EXTRA ORDINARY

PUBLISHED BY AUTHORITY

NO. 47 CUTTACK, MONDAY, JANUARY 15, 2018/PAUSA 25, 1939

[5157-HTH-HC-69/2017- HT&H]

GOVERNMENT OF ODISHA DEPARTMENT OF HANDLOOMS, TEXTILES & HANDICRAFTS

RESOLUTION

Bhubaneswar Dated the 27th November 2017

Sub:- Establishment of Handlooms and Handicrafts Development & Promotion Council.

It is felt expedient to provide for the establishment of a Council giving it power for social, economic, educational and cultural advancement and livelihood development of both traditional and new generation of Handloom weavers and Handicraft artisans of Odisha.

In pursuance of this objective, Government have decided to set up the "Handlooms and Handicrafts Development and Promotion Council" in the State. The Council shall work for sustainable upliftment and inclusive growth of weavers and artisans of the State synergizing with existing Government Organisations in Handloom and Handicraft Sector. The board activities of the Council will be as under:

- (i) Assess the impact of various schemes and programmes being implemented for weavers and artisans and advise the Government for framing policies for the Handlooms & Handicrafts Sectors.
- (ii) Suggest long-term as well as short-term measures for development of the weavers and artisans by optimal utilisation of available resources and leveraging other public and private resources.
- (iii) Improving the livelihood of the families of weavers & artisans of the State.
- (iv) Undertake promotional activities such as IEC campaigns, exhibitions, fairs, conferences etc. to facilitate sale of Handloom & Handicraft items on a large scale and improving the market linkages with special focus on exports.
- (v) Advise the Government on undertaking skill mapping, up-gradation of skills and training of weavers & artisans with special emphasis on promotion of traditional art & craft.
- (vi) Provide guidance to the Government for conducting periodical socioeconomic census and maintenance of database of weavers & artisans of the State.
- (vii) Coordinate with different Departments and Organizations for achieving convergence of schemes and programmes for the welfare of weavers and artisans.

The Council may, for the purpose of achieving the above objectives, make necessary recommendations to Government, from time to time.

ORDER- Ordered that the Resolution be published in an extraordinary of the Odisha Gazette. Ordered also that copies of the Resolution be forwarded to all Departments of Government/all Heads of Departments/Accountant General (A&E), Odisha, Bhubaneswar/All RDCs/All Directors/All Collectors.

By order of the Governor Sd/ Shubha Sarma Commissioner-cum-Secretary to Government